

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA NO. 54(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE COMPANY: IMA Pvt. Ltd. and M/s. Skyroof Builders Ltd.

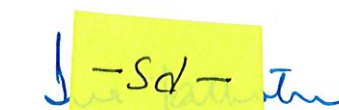
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Ms. Udayaditya Banerjee, Advocate Ms. Sowmyajit Nath, Advocate		
	For the Respondent (s)	: Ms. ChetanaKandpal, CP, for OL, Delhi Mr. Manish Raj, CP, for RD (NR), Delhi		

Order

Ld. counsel for the petitioner submits that the clarification sought by the office of the ROC has been given, a copy of which has been filed before this Bench. It is submitted that till date no objections have been received from the office of RD, Income Tax and any other authority. Since steps have been taken only recently i.e. on 30th July, renotify this case for further proceeding on 5th September 2017. Affidavit be filed by the petitioner that no objections are received from the departments.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)